

In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA/TA/MP No.

Union of India & Others Versus. Daya Chand

Date of Order	Orders
	MA No.166/2002
3.5.2002	<p>Mr. R.L. Agarwal, Proxy counsel for Mr. Bhanwar Bagri, Counsel for applicants. Mr. R.L. Panwar, Counsel for respondent.</p> <p>Parties counsel ^{were} present. We have heard them. MA is disposed of with the directions that order dated 27.2.2002 in OA No. 97/2002 shall be complied with and implemented by 15.7.2002. This MA stands disposed of accordingly.</p> <p><i>[Handwritten signature]</i> (A.P. NAGRATH) MEMBER (A)</p> <p><i>[Handwritten signature]</i> (O.P. GARG) VICE CHAIRMAN</p>